

Sup. Demand for Grants (Railway)

BUSINESS ADVISORY COMMITTEE

**Forty-third Report**

[English]

12.36 hrs.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, I beg to present the Forty-third Report of the Business Advisory Committee.

12.36 ½ hrs.

SUPPLEMENTARY DEMAND FOR  
GRANT (RAILWAYS), 1994-95

[English]

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): Sir, I beg to present a statement (Hindi and English versions) showing the Supplementary Demand for Grant in respect of the Budget (Railways) for 1994-95.

(Placed in Library see. No. LT 6235A/94)

12.37 hrs.

DEMANDS FOR EXCESS GRANTS  
(RAILWAYS), 1991-92

[English]

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): Sir, I beg to present a statement (Hindi and English versions) showing the Demands for Excess

Grants in respect of the Budget (Railways) for 1991-92.

(Placed in Library, See No. LT 6235-B/94)

12.38 hrs.

(MATTERS UNDER RULE 377)

- (i) **Need to release adequate water from river Indravati to Nowrangpur, Orissa.**

[English]

SHRI K. PRADHANI (Nowrangpur): Mr. Deputy-Speaker, Sir, I wish to raise the following matter under Rule 377.

There is a perennial river known as Indravati flowing through the undivided Koraput District of Orissa by the side of Nowrangpur town. The drinking water for Nowrangpur comes from river Indravati. Sugarcane is grown on lakhs of acres of fertile land on banks of Indravati every year due to the silts deposited by the floods on this river. A multipurpose project is under construction on the upstream of this river to divert entire water of this river to Kalahandi District to provide irrigation facilities and generate electricity there. As a result, the river will go dry below the dam in the downstream. Government of India, had issued a licence to start a sugar factory at Nowrangpur and about 100 acres of land has already been purchased to establish a sugar factory. Subsequently after Eroposal of diversion of water of Indravati, this proposal was dropped. Many other factories based on National Aluminium Company which were initially proposed to come up on the banks of this river

are being withdrawn from the spot due to the complete diversion of water from this river from a scheduled area to a non scheduled area.

I urge upon the Government to intervene and direct the State Government of Orissa to release at least 20 per cent of the water of the dam in the downstream to safeguard the interests of residents of this area.

**(ii) Need to Augment Telephone services in Nasik**

DR. VASANT NIWRUTTI PAWAR (Nasik): Sir, Nasik District is growing industrially and agriculturally. The need of telephone services has become the necessity in this area.

There is a need for expansion of electronic exchange. In the Nasik Electronic Exchange (E-10-B), there is huge demand for telephone connections and as many as 9000 people are in the waiting list. The building is ready and about 75 per cent equipment is available. At the same time, the work on Panchavati Electronic Exchange with a capacity of 3000 lines should also be undertaken immediately. The land for Panchavati Exchange has been acquired. The Budget provision has to be made immediately for completion of the work.

I urge upon the Government to provide adequate telephone services in Nasik and ensure proper functioning of the same.

**(iii) Need to provide drinking water to the people of Srikakulam District of Andhra Pradesh.**

DR. VISWANATHAM KANITHI (Srikakulam): Srikakulam in Andhra Pradesh

is one of the most backward districts of our country. The living conditions of people of this area are very bad. There are about 100 villages with 21,000 families living on fishing on sea, but the minimum needs of these people are not met till date. They have to be developed in a systematic manner. They must immediately be provided with potable drinking water which is scarce in majority of the villages. Some villages can be supplied with ground water and others require potable water from sea water. Though schemes were prepared and estimates were submitted, but so far only few villages got the water through pipeline.

I urge upon the Government to implement schemes for providing potable drinking water to people of Srikakulam district in Andhra Pradesh immediately.

**(iv) Need to Provide adequate Financial Assistance from the Natural calamities fund to state government of Andhra Pradesh to Mitigate the Sufferings of people affected by drought in telengana region.**

SHRI R. SURENDER REDDY (Warangal): Sir, for the last three years, the Telengana Region in Andhra Pradesh was very badly affected by the unprecedented drought conditions. The districts of Warangal, Nalgonda, Khammam, Madak and Mahboob Nagar were the worst affected areas. Warangal district suffered, most on this account. This year also, the conditions are no better. There were no rains. As a result, the agricultural operations like paddy cultivation have come to a standstill. There is an acute shortage of fodder for the cattle which has resulted in migration of cattle to other